

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

15(ND)2013

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2019.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.

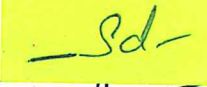
SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocate for the Petitioner.
Advocate for the Respondent.

ORDER

Request for adjournment has been made on behalf of both the parties. At their request adjourned to 11th December, 2019 for arguments.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)